

In the High Court of Judicature, Bombay.

Tuesday, the 14 day of October 1864

SPECIAL APPEAL No. 590 of 1864

Krishnarav Anant Joshi  
Inamdar of the Tanna Collectorate } Appellant,  
  
\_\_\_\_\_  
(Original Plaintiff)

versus

Bala Kalar deceased his  
manager Ragho bin  
Gudia of the Tanna Collectorate } Respondent,  
  
\_\_\_\_\_  
(Original Defendant)

Rs. 16 — — —

The claim in the Original Suit was to recover the balance of  
rent alleged to be due for 3 years.

In Appeal No. 12 of 1864 the Dy. Collector  
of the District of Lamaha at Lamaha reversed  
the Decree of the Court of Sessions who had rejected the  
claim

A Special Appeal was preferred in the High Court on the grounds that // there  
has been a substantial error in law —  
has occurred in the investigation of the  
case

case which has produced error in the  
decision of the case upon its merits in  
that the evidence prayed for in the  
Turkhast No. was not taken  
that /2/ the court declined to re-  
ceive the expenses tendered to call for  
evidence and disposed of the case that  
/3/ there was an issue raised in the  
appeal that the Court of Original  
Jurisdiction declined to receive the  
expenses and disposed of the case  
but the Appellate <sup>Court</sup> has not passed  
any decision thereon and that /4/  
a further extension ought to have been  
once more granted but it was not  
done so.

The Court is of the  
opinion of the law with us  
in Spl. Appeal

Atty Genl  
J. J. Martin

MEMORANDUM OF COSTS incurred in Special Appeal No. 590

of 1864 against the decision of the Acting Collector of the District of Tanna — and disposed of on the 14<sup>th</sup> October 1864 by confirming the same with costs

BY THE APPELLANT—

In the District.

In the Mamedari's Court (including V. Fee) 2 11 8 ✓

In the Collector's Court ..... 2 10 " ✓

5 5 8 ✓

In this Court.

Stamp for Memorandum of Special Appeal ..... 1 " " ✓

Stamps for copies of Decree and Judgment ..... 1 8 " ✓

Stamp for Vukeelutnama ..... 2 " " ✓

Batta for Process and Postage ..... 1 " " ✓

Sectioner's Fee ..... " 10 9 ✓

Vukeel's Fee ..... " 7 8 ✓

6 10 5 ✓

Rupees.... 12 " 1 ✓

BY THE RESPONDENT.

In the District.

In the Mamedari's Court..... 1 7 8 ✓

In the Collector's Court - - - - - " " " ✓

In this Court.

Stamp for Vukeelutnama ..... " " " ✓

Vukeel's Fee ..... " " " ✓

1 7 8 ✓

Rupees.... 1 7 8 ✓



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For Seal

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For Acting Registrar

The 14<sup>th</sup> day of October 1864